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F. No. 13-62/ CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-62/2018

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

This RTI application is received in this office on 01.10.2018 by transfer from the Assistant Commissioner/CPIO, Office of the Principal Chief Commissioner, GST & CX, Delhi Zone, C.R Building, I.P. Estate, New Delhi.

On check it is found that the issues raised in this RTI application are not concerned with the CESTAT.

In the Hon'ble CESTAT, any details/record of appeals are maintained against the appeal numbers allotted by the Hon'ble CESTAT, alongwith Order-In-Original/Order-In-Appeal etc. It is not maintained against the Circulars.

This is for your information.

Encl: Copy of RTI application.



CPIO
CESTAT New Delhi
Date: 03.10.2018

Copy to:

1. Assistant Commissioner/CPIO,
Office of the Principal Chief Commissioner,
GST & CX, Delhi Zone, C.R Building,
I.P. Estate New Delhi-110002.
2. Sh. B.N. Gururaj,
22/2, III Main Road, Chamarajpet,
Bangalore-560018

(For Information)



ID - 13-62/2018 (CESTAT)



प्रधान मुख्य आयुक्त कार्यालय
OFFICE OF THE PRINCIPAL CHIEF COMMISSIONER

माल एवं सेवा कर व केन्द्रीय उत्पाद शुल्क, दिल्ली क्षेत्र, सी. आर. बिल्डिंग,
GST & CX, DELHI ZONE, C.R. BUILDING,
आई. पी. एस्टेट, नई दिल्ली - 110002
I.P. ESTATE, NEW DELHI - 110002

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Per
01/10/2018

C.No. CCO(DZ)CT/RTI/BNG/71/2018-19 / 10824

Dated: 27/09.2018.

To

The CPIO,
Delhi North/East/West/South/Appeal I/Appeal II/Audit I/Audit II
CGST & CX, Delhi Zone.

✓ The CPIO,
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K. Puram, New Delhi-110066.

Madam/Sir,

Sub: Application seeking information under RTI Act, 2005-reg - reg.

Please find enclosed herewith RTI application dated 19.09.2018 of Sh. B.N.GURURAJ seeking information under RTI Act, 2005.

As per the issues raised in the RTI application, the information is likely to be available with your office. Accordingly, the application is hereby transferred to your office in accordance with the provisions of Section 6(3) of the RTI Act, 2005 with request to send the information directly to the applicant under intimation to this office. In case, any point/issue of the application does not pertain to your jurisdiction and pertains to another office, kindly transfer the same to the concerned CPIO.

Yours sincerely,

Shubh
27/9/18

ASSISTANT COMMISSIONER / CPIO
GST & CX DELHI ZONE

CC to: Sh.B.N.Gururaj, 22/2, III Main Road, Chamarajpet, Bangalore-560018 for information please.

B.N. GURURAJ, B.A.L.L.B
ADVOCATE
22/2, III Main Road,
Chamarajpet, BANGALORE-560018

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Sup (RTI)

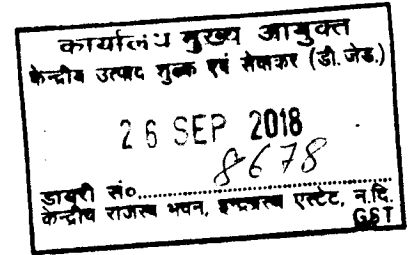
RL
26/11/18

Wednesday, 19 September 2018

To

Central Public Information Officer,
Office of the Chief Commissioner of CGST,
Delhi Zone,
CR Building,
I.P.Estate,
New Delhi - 110002.

Sub: Application under RTI Act, 2005 for Document.



PART-I

1. Name of the Applicant: **B.N.GURURAJ, Advocate.**
2. Address for correspondence with PIN number: **22/2, III Main Road, Chamarajpet, Bangalore - 560018**
3. Whether belonging to the Below Poverty Line Category: **NO**
(If yes, please attach proof)
4. Whether Citizen of India: **YES**

PART-II

5. Documents sought: -

Application concerns demand and recovery proceeding in your Zone in respect of "**Odoriferous Compound / Agarbathi mix**" which is the subject matter of CBEC Circulars No. 495/61/99-CX.3, dated 22.11.1999, and CBEC Circular No. 989/13/2014-CX.3, dated 7.11.2014. As per the first mentioned circular this product is classifiable under Sub-heading No. 3302.90 of the First Schedule to the CE Tariff Act, 1985. Applicant requests following information in respect of the above product:

- A. Copies of Show-cause notices issued throughout this zone demanding duty of excise on the said goods.
- B. Number of first appeals pending before various Commissioners of Central Tax (Appeals), within this zone.
- C. Number of second appeals pending before the Hon'ble CESTAT arising from this Zone.

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I/C (C.R) on point C

B.N. GURURAJ, B.A.L.L.B
ADVOCATE
22/2, III Main Road,
Chamaraipet, BANGALORE-560018


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6. As per the reply to the RTI application issued by CX-3 Section, in the CBIC, dated 10.9.2018, this information is available with you. **Copy of said RTI reply enclosed.**

8. Whether application fee of Rs 10/- is being paid by Postal Order payable in favour of Chief Accounts Officer, Office of the Chief Commissioner of CGST, Delhi Zone. **Yes. Postal order No. 413408, dated 20.9.2018 for Rs.10/- enclosed.**

9. The applicant is ready to pay any additional sums as may be required towards the number of pages to be copied.

PLACE: Bangalore.


(SIGNATURE OF THE APPLICANT)
Mobile Number: 9448089069

Encl: Copy of CBIC's RTI reply and the postal order, as above.

(2)

F. No. 110/7/2018-CX-3
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs

New Delhi, Date: 10th September, 2018

To

Sh. B.N. Gururaj, Advocate,
No. 22/2, 3rd Main Road,
Chamarajapur,
Bengaluru-560018.

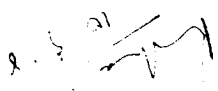
Sir,

Subject:- RTI application filed by Sh. B.N. Gururaj, Advocate in r/o demand/ recovery proceeding commenced through out India in r/o "Odoriferous Compound/ Agarbathi Mix" under RTI Act, 2005-reg.

Please refer to your RTI application dated 10.08.2018, under RTI Act, 2005 on the above mentioned subject.

In this regard, it is to inform you that the desired information is not available in this section and the same can be obtained from the Zonal offices of field formation. A list (Annexure-A) of Zonal offices alongwith addresses are enclosed herewith for ready reference.

Yours faithfully,


(Rohan)
OSD(CX-3)

Encl: As above

(1)

ANNEXURE-A

Sr. No.	Name of the Zone(CGST & CX)	Address
1.	The Principal Chief , CGST, Ahmedabad	GST Bhavan, Revenue Marg, Ambawadi, Ahmadabad - 380015
2.	The Principal Chief Commissioner, CGST Bengaluru	C.R. Building, Queen's Road, Banguluru-560001.
3	The Chief Commissioner,CGST, Bhopal	48, Administrative Area, Area Hills, Hoshangabad Road, Bhopal, MP-462011
4	The Chief Commissioner,CGST, Bhubneshwar	C.R. Building, Rajaswa Vihar, Bhubneshwar-751007
5	The Chief Commissioner,CGST , Chandigarh	C.R. Building, Plot No.19-A, Sector-17-C, Chandigarh-160017
6	The Principal Chief Commissioner, CGST Chennai	26/1, Mahatma Gandhi Road, Nungamakkam, Chennai-600034
7	The Chief Commissioner,CGST,Cochin	C.R. Buidling, I.S. Press Road, Ernakulam, Cochin-682018
8	The Chief Commissioner,CGST, Delhi,	C.R. Building, I.P. Estate, New Delhi-110109.
9	The Chief Commissioner,CGST, Hyderabad,	GST Bhavan, L.B. Stadium Road, Basheer Bagh, Hyderabad-500004
10	The Chief Commissioner,CGST, Jaipur	New Central Revenue Building, Statue Circle, c-scheme, Jaipur-302005
11	The Principal Chief Commissioner, CGST Kolkata	2 nd Floor, GST Bhavan. 180, Shanti Pally, R.B. Connector,Kolkata-700107
12	The Principal Chief Commissioner, CGST Lucknow	7-A,Ashok Marg, Lucknow-226001
13	The Chief Commissioner,CGST,Meerut	Opp. CCS University, Mangal Pandey, Nagar, Meerut-250004
14	The Chief Commissioner,CGST,Mumbai	GST Buidling, 115 M.K. Road, Opp. Churchagate Station, Mumbai-400020
15	The Chief Commissioner,CGST,Nagpur	Telangkhedi Road, Civil Lines, Nagpur-440001
16	The Chief Commissioner,CGST, Panchkula	SCO-407-408, Sector-8,Panchkula
17	The Chief Commissioner,CGST,Pune	GST Bhawan (ICE House), 41-A, Sasoon Road. Opp. Vadia College, Pune-411001
18	The Chief Commissioner,CGST,Ranchi	1 st Floor, C.R. Buidling (Annexe), Veerhand Patel Path, Patna-800001
19	The Chief Commissioner,CGST,Shillong	North Eastern, 3 rd Floor, Crescens Building, M.G. Road, Shillong-793001
20	The Chief Commissioner,CGST Vadodara	2 nd Floor, Central Excise Building, Race Course Circle, Vadodara-390007
21	The Chief Commissioner,CGST Visakhapatnam	GST Bhavan, Port Area,Visakhapatnam-530035